

Objection: - 2(a) Old format

Notice issued to the
Applicant on dt 22-12-88
Sethakalbi
22-12-88

Notice dt 22/12/88, served
on applicant on 28/12/88.

4/1/88 4/1/88

Notice issued to the
Respondents on dt 2-2-88
Sethakalbi
2-2-88

Per Tribunal,

Fixed for Admission hearing on 25-1-88.

Glenary
1/80
By Registrar

25-1-88

Applicant himself present
in person.

Heard.

Issue notice of "Admission"
to the Respondent returnable
on 25-2-88.

This matter be fixed for
Admission Hearing on the
same date.

(P. Srinivasan)
Member (A)

(M. P. M. M. M. M.)
Member (J)

25/2/88

Heard Mr. Sudome,
Advocate for the applicant
and Mr. Darda for the
respondents. He has filed the

(2)

25/2/88 (contd)

reply today which is taken
on record. For considering
the question of admission of
this application
[He would like to have a
copy of the complaint made
by Shri Sonar about the
alleged incident. Mr. Darda
states that he will produce
that copy.

Adjourned to 11/3/88
for admission.

B. C. Choudhary
V/C

M(A)

Dated: 11.3.1988.

Heard Mr. Sudame for
the applicant and Mr. R. Darda
for the respondents. Mr. Sudame
requests that the applicant may
be allowed to withdraw the
application. We allow him to do
so. The application is disposed
of as withdrawn.

M(T)

M(A)

Order copy dt 11/3/88
served on Applicant
on oil & Respondent
on 21/3/88.

25/3/88 *25/3*